

# **IPS officers on deputation to RAW IB and CBI**

2186. SHRI SYED SHAHABUDDIN:

SHRI R. R. MORARKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of IPS officers on deputation to RAW, IB and CBI as on 1-4-1982;

(b) the break-up according to the host organisation parent cadres and number of years of continued deputation;

(c) whether those who have been on deputation for more than five years are proposed to be permanently absorbed in the host organisation; and

(d) whether it is a fact that large scale and continued presence of IPS officers is resented

by the permanent employees of the host organisation as having a negative impact on their legitimate aspirations for promotion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) A statement giving the number of IPS Officers working in C.B.I. and their break-up is enclosed. It is not in public interest to disclose information about the other organisations.

(c) No, Sir.

(d) There is no resentment in general, although a section of employees in intelligence agencies has voiced a grievance on this account. It may be added that personnel of intelligence organisation are drawn from diverse sources including the IPS on the basis of their qualifications, experience and aptitude.

## **Statement**

*Cadre-wise and period-wise break-up of IPS Officers on deputation with the C.B.I.*

Cadre	For more than				For less than 2yrs.	Total
	5 Years	4 Years	3 Years	2 Years		
Andhra Pradesh	1	..	1	1	2	5
Assam & Meghalaya	..	..	2	..	2	4
Bihar	..	1	..	..	1	2
Gujarat	..	1	..	..	2	3
Haryana	1	..	..	..	..	1
Karnataka	1	..	..	..	1	2
Madhya Pradesh	..	..	..	1	4	5
Maharashtra	1	..	1	1	1	4
Orissa	..	..	1	..	2	3
Punjab	..	1	1	..	1	3
Rajasthan	1	..	..	..	1	2
Tamil Nadu	..	1	1	..	..	2
Union Territory	..	..	1	..	..	1
Uttar Pradesh	3	..	1	1	3	5
West Bengal	1	..	..	..	1	2
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